

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Assigning of additional charge of Member Secretary, Ladakh Legal Services Authority.

ORDER

No: 1985 of 2025/RG

Dated:- 30.12.2025

In the interest of administration, the additional charge of the post of Member Secretary, Ladakh Legal Services Authority is assigned to Principal District and Sessions Judge, Leh till further orders.

By Order.



(M.K Sharma)

Registrar General

Dated:30.12.2025

No.: 81044-71/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. The Administrative Secretary to Government, Department of Law & Justice, Administration of UT of Ladakh;
5. Director, J&K State Judicial Academy, Jammu
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Judicial, High Court Wing, Jammu/Srinagar.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
10. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
.... for information.
12. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Order File.



Registrar General